

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 16th October, 2019

No. HC.VII-167 (Pt.-VI)/2014/6096/A: On recommendation of the North Eastern Judicial Officers' Training Institute (NEJOTI), Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers of the Arunachal Pradesh Judicial Service to participate in a 1 & ½ day "*Judicial Knowledge Enhancement Programme*", scheduled to be held on 02.11.2019 (**2nd half**) & 03.11.2019 at the Administrative Training Institute (ATI), Naharlagun-

Sl. No.	Name	Designation and place of posting
1.	Shri Komjum Tasso	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Seppa, East Kameng
2.	Shri Tadu Tainang	Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun
3.	Shri Moji Ete	Chief Judicial Magistrate-cum-Civil Judge(Sr. Division), Daporijo, Upper Subansiri District
4.	Ms. Bissomoti Lego	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Yupia
5.	Shri Tailang Laji	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Roing
6.	Shri Habung Tangu	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Aalo
7.	Shri Domo Padu	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Ziro
8.	Smti Mary Kamsi	Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Pasighat
9.	Shri Damge Niri	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.) Tawang District
10.	Miss Tenzin Metho	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Yupia
11.	Miss Kenyir Kato	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.),Koloriang, Kurung Kume District
12.	Miss Sonia Ketan	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Yingkiang
13.	Smti Mary Jonnam	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Hawaii, Anjaw District
14.	Shri Narang Laji	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Namsai District
15.	Shri Utumso Boo	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Changlang District

16.	Smti Epi Kapu	Judicial Magistrate, 1 st Class-cum Civil Judge (Jr. Divn.), Longding District
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The Officers are to report at the venue **at 01:00 p.m.** positively on 02.11.2019.

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. No.HC.VII-167 (Pt.-VI)/2014/**6097 - 6108/A**, dated 16.10.2019
Copy forwarded for information and necessary action to:-

1. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar
2. The Accountant General (A&E), Arunachal Pradesh, Itanagar for information and necessary action.

The Officers are placed on deputation for participating in the programme on condition that (a) the Officers will be treated as on duty during the period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

3. The Director, Judicial Academy, Assam.
4. The Director, Administrative Training Institute (ATI), Naharlagun
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.

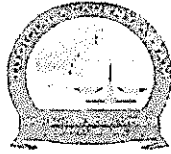
He is requested to ensure circulation of the Notification to all the nominated participants accordingly.

Further, a copy of the Notification may be forwarded to the concerned District & Sessions Judges for information.

8. The Joint Registrar (Judl. / PM & P / Protocol), Gauhati High Court, Guwahati.
9. The nominated officer concerned.
10. The Deputy Registrar, Finance, Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
12. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

16.10.19
Registrar (Judicial)
16.10.19



JUDICIAL KNOWLEDGE ENHANCEMENT PROGRAMME

A G E N D A

2ND & 3RD NOVEMBER, 2019

VENUE : ATI, NAHARLAGUN

PARTICIPANTS: GRADE-II & III JUDICIAL OFFICERS OF ARUNACHAL PRADESH JUDICIAL SERVICE.

DAY -1 (Second Half)

02.11.2019 (SATURDAY)

TIME	WORKING SESSION TOPIC	RESOURCE PERSON
02.00 P.M. to 04.30 P.M.	Code of Civil Procedure	Judicial Academy, Assam

TEA

DAY -2

03.11.2019 (SUNDAY)

10.00 A.M. to 12 NOON	Role and duties of Magistrates during investigation, enquiry and trial	Judicial Academy, Assam
12 NOON to 12.15 P.M.		TEA BREAK
12.15 P.M. to 01.30 P.M.	Bail	Judicial Academy, Assam
01.15 P.M. to 02.15 P.M.		LUNCH BREAK
02.15 P.M. to 04.00 P.M.	Juvenile Justice (Care and Protection of Children) Act, 2015	Judicial Academy, Assam

TEA & DEPARTURE